

sub-section (4) of section 18 of the All India Institute of Medical Sciences Act, 1956. [Placed in Library, see No. LT-474/62.]

AMENDMENTS TO FERTILISER (CONTROL) ORDER

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): I beg to lay on the Table a copy each of the following Orders under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) The Fertiliser (Control) Fifth Amendment Order, 1962, published in Notification No. GSR 1202 dated the 8th September, 1962.
- (ii) The Fertiliser (Control) Sixth Amendment Order, 1962, published in Notification No. GSR 1225 dated the 15th September, 1962. [Placed in Library, see No. LT-471/62.]

NOTIFICATIONS UNDER AGRICULTURAL PRODUCE (DEVELOPMENT AND WAREHOUSING) CORPORATIONS ACT AND ESSENTIAL COMMODITIES ACT

The Parliamentary Secretary to the Minister of Food and Agriculture (Shri Shinde): On behalf of Shri A. M. Thomas, I beg to lay on the Table:—

- (i) A copy of the Agricultural Produce (Development and Warehousing) Corporations (Amendment) Rules, 1962, published in Notification No. GSR 1182 dated the 1st September, 1962, under sub-section (3) of section 52 of the Agricultural Produce (Development and Warehousing) Corporations Act, 1956. [Placed in Library, see No. LT-476/62.]
- (ii) A copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(a) The Imported Foodgrains (Prohibition of Unauthorised Sale) Amendment Order, 1962, published in Notification No. GSR 1206 dated the 8th September, 1962. [Placed in Library, see No. LT-477/62.]

(b) Notification No. GSR 1278 dated the 29th September, 1962, containing Corrigendum to GSR No. 876 dated the 30th June, 1962. [Placed in Library, see No. LT-478/62.]

(c) The Uttar Pradesh Paddy and Rice (Restriction on Movement) Second Amendment Order, 1962, published in Notification No. G.S.R. 1363 dated the 15th October, 1962. [Placed in Library, see No. LT-479/62.]

(d) The Rice (Uttar Pradesh) Second Price Control Order, 1962, published in Notification No. GSR 1364 dated the 15th October, 1962. [Placed in Library, see No. LT-480/62.]

(e) Notification No. GSR 1385 dated the 18th October, 1962. [Placed in Library, see No. LT-481/62.]

(f) The Rice (Punjab) Price Control (Amendment) Order, 1962, published in Notification No. GSR 1386 dated the 18th October, 1962. [Placed in Library, see No. LT-482/62.]

AMENDMENT TO RAILWAY PROTECTION FORCE RULES

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): I beg

- (i) to re-lay on the Table a copy of the Railway Protection Force (Amendment) Rules, 1962, published in Notification No. GSR 1018 dated 28th July 1962, under sub-section (3) of section 21 of the Rail-